

ITEM NO.25

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s).7605/2021

(Arising out of impugned final judgment and order dated 23-06-2021 in CRLA No.7507/2018 passed by the High Court of Judicature at Allahabad)

PIYUSH KUMAR VERMA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH

Diary No(s). 30365/2022 (II)

IA No. 168060/2022 - CONDONATION OF DELAY IN FILING

IA No. 168059/2022 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS

IA No. 168061/2022 - EXEMPTION FROM FILING O.T.)

Date : 25-07-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Dr. Menaka Guruswamy, Sr. Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Utkarsh Pratap, Adv, Adv.
Mr. Lavkesh Bhambhani, Adv, Adv.
Mr. Harshwardhan Thakur, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Ankit Goel, AOR

For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
Ms. Oindrila Sen, Adv.
Mr. Ankit Goel, AOR

Mr. Purvish Malkan, Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Sadam Satyanarayana Raja Yadav, Adv.
Ms. Kumudani Priyadarshini, Adv.
Mr. Vibhav Chaturvedi, Adv.
Mr. Hira Singh Rawat, Adv.
Mr. Sanjeev Malhotra, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 26.09.2023.

**(SATISH KUMAR YADAV)
DEPUTY REGISTRAR**

**(PREETHI T.C.)
COURT MASTER (NSH)**